

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION No. 1991  
TO BE ANSWERED ON 21.12.2018

ANGANWADI CENTRES

1991. SHRI SHRIRANG APPA BARNE: SHRI DHARMENDRA YADAV:  
DR. PRITAM GOPINATH MUNDE: SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:  
SHRI ANANDRAO ADSUL: SHRI ADHALRAO PATIL SHIVAJIRAO:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Anganwadis were started in 1985 under the Integrated Child Development Services(ICDSs) programme for better nutrition and healthcare of the children and women, if so, the activities run and facilities provided in the Anganwadis Centres;
- (b) whether the Anganwadi workers also work as medical and healthcare providers and if so, the details thereof;
- (c) whether there is a shortage of skilled professionals who are familiar with the schemes run by the Anganwadi centres, if so, the details thereof and the action taken by the Government in this regard;
- (d) whether Anganwadi workers are providing key services to the people, especially in remote and tribal areas and if so, the details thereof;
- (e) whether the personnel delivering these services need to be paid sufficiently enabling them to devote their full time to these centres; and
- (f) if so, the response of the Government thereon and action taken by the Government to enhance the wages of Anganwadi workers across the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(DR. VIRENDRA KUMAR)

- (a) Anganwadi Services (earlier known as the Integrated Child Development Services (ICDS) Scheme) was launched in 1975 with the objectives (i) to improve the nutritional and health status of children in the age group of 0-6 years; (ii) to lay the foundation for proper psychological, physical and social development of the child; (iii) to reduce the incidence of mortality, morbidity, malnutrition and school dropout; (iv) to achieve effective coordination of policy and implementation amongst the various departments to promote child development; and (v) to enhance the capability of the mother to look after the normal health and nutritional needs of the child through proper nutrition and health education.

In order to achieve these objectives, a package of six essential services comprising (i) Supplementary nutrition (SNP); (ii) Immunization; (iii) Health check-up; (iv) Referral services; (v) Pre-school non formal education; and (vi) Nutrition and health education are provided to the targeted beneficiaries i.e. all children below 6 years, Pregnant and Lactating Mothers. Three of six services namely, Immunisation, Health Check-up and Referral Services are delivered through Public Health Infrastructure under the Ministry of Health & Family Welfare.

- (b) Anganwadi workers assist the medical and health care providers i.e., Auxiliary Nurse Midwife (ANM) and Medical Officer (MO) by mobilising the beneficiaries and rendering other related services.
- (c) The details of manpower of Anganwadi Services functionaries sanctioned and filled as on 30<sup>th</sup> June, 2018 is Annexed. Since these functionaries are recruited by States/UTs, Government of India impresses upon them to fill the vacant posts on priority basis.
- (d) Yes, Madam, as mentioned above.
- (e) & (f): The Government has recently enhanced honorarium of AWWs from ₹3000/- to ₹4500/- per month; AWWs at mini-AWCs from ₹2250/- to ₹3500/- per month; AWHs from ₹1500/- to ₹2250/- per month; and introduced performance linked incentive of ₹250/- per month to AWHs effective from 1<sup>st</sup> October, 2018. AWW is also entitled to an incentive of Rs 500/- p.m. for using ICDS-CAS under POSHAN Abhiyaan. In addition to the honorarium paid by the Government of India, the respective States/UTs are also giving monetary incentives to these workers out of their own resources for additional duties assigned to them under other Schemes.

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**Annexure to Lok Sabha Unstarred Question No.1991 for 21.12.2018**  
**STATUS REPORT OF THE UNDER ANGANWADI SERVICES SCHEME Quarter Ending June 2018**

**( SANCTIONED, IN-POSITION AND VACANT POSTS)**

Sl. No.	State/UT	CDPOs/ACDPOs Sanctioned by GOI (since inception)	No. OF CDPOs			Supervisors Sanctioned by GOI (since inception)	No. OF SUPERVISORS			No. of AWWs			No. of AWHs		
			# No. of CDPO Posts (as per norms 1 for per Project)	In-position	Vacant [Col.(4-5)]		## No. of Supervisor Posts (as per norms 1 for 25 Main AWCs)	In-position	Vacant [Col.(8-9)]	Sanctioned by GOI	In-position	Vacant [Col.(11-12)]	Sanctioned by GOI	In-position	Vacant [Col.(14-15)]
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1	Andhra Pradesh	410	257	257	0	2205	1951	1548	403	55607	51676	3931	48768	43316	5452
2	Telangana	265	149	149	0	1440	1268	843	425	35700	33744	1956	31711	28947	2764
3	Arunachal Pradesh	98	98	85	13	273	249	249	0	6225	6225	0	6225	6225	0
4	Assam	314	231	227	4	2492	2269	1984	285	62153	62153	0	56728	56728	0
5	Bihar	545	544	544	0	4435	4316	2294	2022	115009	88174	26835	107894	81130	26764
6	Chhattisgarh	323	220	152	68	1969	1866	1606	260	52474	48995	3479	46660	42755	3905
7	Goa	14	11	7	4	67	50	50	0	1262	1208	54	1262	1153	109
8	Gujarat	576	336	209	127	2445	2049	1692	357	53029	51595	1434	51229	48710	2519
9	Haryana	153	148	110	38	1146	1018	688	330	25962	25347	615	25450	24891	559
10	Himachal Pradesh	109	78	55	23	814	735	661	74	18925	18738	187	18386	18386	0
11	Jammu & Kashmir	159	141	126	15	1308	1278	932	346	31938	28707	3231	31938	29599	2339
12	Jharkhand	212	224	156	68	1288	1435	864	571	38432	35424	3008	35881	33117	2764
13	Karnataka	423	204	204	0	2767	2503	1888	615	65911	63186	2725	62580	59026	3554
14	Kerala	338	258	250	8	1470	1328	1079	249	33318	33102	216	33189	32953	236
15	Madhya Pradesh	579	453	334	119	3425	3379	2673	706	97135	97133	2	84465	84465	0
16	Maharashtra	835	553	286	267	4227	3899	3072	827	110486	106488	3998	97475	91174	6301
17	Manipur	53	43	41	2	391	398	362	36	11510	10274	1236	9958	9497	461
18	Meghalaya	45	41	40	1	221	185	185	0	5896	5896	0	4630	4630	0
19	Mizoram	27	27	27	0	113	90	86	4	2244	2244	0	2244	2157	87
20	Nagaland	60	60	60	0	167	159	159	0	3980	3980	0	3980	3980	0
21	Odisha	371	338	338	0	2932	2550	2129	421	74154	69625	4529	63738	60168	3570
22	Punjab	164	155	109	46	1179	1043	744	299	27314	26462	852	26074	24772	1302
23	Rajasthan	443	304	137	167	2533	2232	1537	695	62010	58744	3266	55806	52257	3549
24	Sikkim	13	13	12	1	58	52	52	0	1308	1289	19	1308	1285	23
25	Tamil Nadu	434	434	386	48	1786	1980	943	1037	54439	38827	15612	49499	35154	14345
26	Tripura	56	56	47	9	414	406	295	111	10145	9911	234	10145	9911	234
27	Uttar Pradesh	998	897	503	394	7297	6718	3690	3028	190145	172965	17180	167855	149561	18294
28	Uttarakhand	105	105	55	50	631	598	498	100	20067	19280	787	14947	14194	753
29	West Bengal	800	576	347	229	5151	4779	1677	3102	119481	107372	12109	119481	101337	18144
30	A & N Islands	5	5	5	0	31	28	20	8	720	720	0	689	689	0
31	Chandigarh*	3	3	0	3	20	20	6	14	500	458	42	500	419	81
32	Delhi	99	95	54	41	432	446	401	45	11150	9590	1560	11150	10748	402
33	Dadra & N Haveli	2	2	1	1	12	9	7	2	302	302	0	247	233	14
34	Daman & Diu	2	2	2	0	5	4	1	3	107	102	5	107	102	5
35	Lakshadweep	9	9	1	8	4	4	3	1	107	107	0	96	96	0
36	Puducherry	5	5	5	0	39	34	3	31	855	855	0	855	855	0
	<b>Total</b>	<b>9047</b>	<b>7075</b>	<b>5321</b>	<b>1754</b>	<b>55187</b>	<b>51328</b>	<b>34921</b>	<b>16407</b>	<b>1400000</b>	<b>1290898</b>	<b>109102</b>	<b>1283150</b>	<b>1164620</b>	<b>118530</b>

- i) Vacancy of CDPO Posts estimated against the coloum of No. of CDPO posts (as per norms 1 for per project).
  - ii) Vacancy of Supervisor Posts estimated against thev coloum of No. of Supervisor posts (as per norms 1 for 25 Main AWCs).
  - iii) Vacancies of AWWs and AWHs shown against the sanctioned posts.
- # Subject to the reconciliation of No. of CDPOs from CD-I&CD-II Sections.
- ## Subject to the reconciliation of No. of Supervisors from CD-I & CD-II Sections.
- \* UT Administration has informed that 2 posts of CDPOs,all posts of Supervisor,AWWs and AWHs have been filled up but status not updated.

